

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 575 of 2019

IN THE MATTER OF:

Enforcement Directorate.

...Appellant

Versus

Sh.Vishal Ghisulal Jain & Ors.

...Respondents

Present

For Appellant: Mr. Nitesh Rana and Mr. A.R. Aditya Advocates.

For Respondent: Mr. Udit Singh Advocate for R-1
Mr. Rajendra Beniwal and Mr. Kumar Sunit for R-2
With

Company Appeal (AT)(Ins) No. 576 of 2019

IN THE MATTER OF:

Enforcement Directorate

...Appellant

Versus

Sh.Vishal Ghisulal Jain & Ors.

...Respondents

Present

For Appellant: Mr. Nitesh Rana(SPP) and Mr. A.R. Aditya Advocates.

For Respondent: Mr Udit Singh, Advocate for R-1

ORDER

29.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 28th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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